IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.1
CA(CAA)/16/ND/2023

IN THE MATTER OF:

Hans Securities Broking Private Limited ... Appellant
And
Jaldhara Merchant Exporters Private Limited
And
Sarojini Finance And Investments Private Limited

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 07.03.2023

Coram:
Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Appellant : Mr. N.K. Sharma,
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 09.03.2023.

Sd/-
(Court Officer)